

National Company Law Tribunal

Allahabad Bench

C Appeal No. 146/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2018

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd.Vs. ROC

SECTION OF THE COMPANIES ACT: 252(3)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	PRABODH KUMAR BAJPAI	Advocate	Appellant	PK Bajpai
2.	SHIVENDRA BAHADUR	CGSC	ROC	Shivendra
3.	Gaurav Mahajan	Sr. S.C I.T. Deptt.	I.T. Deptt.	Gmaha

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Sh. Prabodh Kumar Bajpai, Advocate for the appellant, Sh. Shivendra Bahadur, CGSC for the ROC and Sh. Gaurav Mahajan Sr. Standing Counsel for the Income Tax Department is present.

Learned Standing Counsel appearing for the Income Tax Department requested two weeks time to file reply. Income Tax Department shall file reply within two weeks.

List the matter on 28th November, 2018.

Dated: 24.10.2018

-Sd-

**SAROJ RAJWARE,
MEMBER (T)**

-Sd-

**BIKKI RAVEENDRA BABU
MEMBER (J)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)